

CENTRAL ADMINISTRATIVE TRIBUNAL  
ERNAKULAM BENCH

O.A.No.412/2001.

Tuesday, this the 15th day of May, 2001.

CORAM:

HON'BLE MR A.M. SIVADAS, JUDICIAL MEMBER

K.Gangadharan,  
T.G.T.(Maths),  
Kendriya Vidyalaya No.2,  
Kanjikode, Palakkad.

Applicant

(By Advocate Mr K.P. Dandapani.)

Vs.

1. The Commissioner,  
Kendriya Vidyalaya Sangathan,  
18, Institutional Area,  
Shaheed Jeet Singh Marg,  
New Delhi-110 016.
2. The Assistant Comissioner,  
Kendriya Vidyalaya Sangathan,  
Regional Office, III Campus, Chennai-36.
3. The Deputy Commissioner (Administration),  
Kendriya Vidyalaya Sangathan,  
Establishment III Section,  
18, Institutional Area,  
Shaheed Jeet Singh Marg,  
New Delhi-110 016.
4. The Principal,  
Kendriya Vidyalaya No.2,  
Kanjikode, Palakkad.
5. The Principal,  
Kendriya Vidyalaya,  
Chamera No.2, Rajouri, Jammu. Respondents

(By Advocate Shri Thottathil B.Radhakrishnan)

The application having been heard on 15.5.2001, the Tribunal on the same day delivered the following:

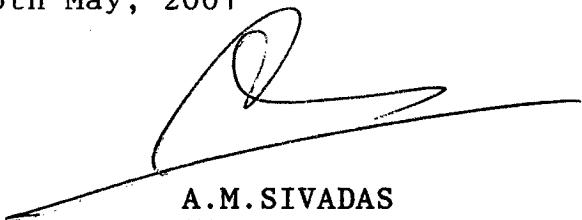
O R D E R

HON'BLE MR. A.M. SIVADAS, JUDICIAL MEMBER

Learned counsel appearing on both sides submited that the O.A. can be disposed of by directing the Ist respondent to consider and pass appropriate orders on A-3 representation dated 8.5.2001 within a time frame.

2. Accordingly O.A. is disposed of directing the Ist respondent to consider and pass appropriate orders on A-3 representation within four weeks from the date of receipt of copy of this order. No costs.

Dated the 15th May, 2001



A.M. SIVADAS  
JUDICIAL MEMBER

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Annexure A-3: Copy of the representation submitted by the applicant dated 8.5.2001 addressed to the 3rd respondent.